

# **RESUME OF WORK DONE BY LOK SABHA**

**(SEVENTH LOK SABHA—TWELFTH SESSION)**

*(25th July to 26 August, 1983)*



**LOK SABHA SECRETARIAT  
NEW DELHI**

*October, 1983/Asvina, 1905 (Saka)*

## **P R E F A C E**

This publication contains a brief resumé of work done by Lok Sabha during the Twelfth Session of Seventh Lok Sabha, 1983.

**NEW DELHI;**

**AVTAR SINGH RIKHY,**

*October 4, 1983*

*Secretary.*

*Asvina 12, 1905 (Saka)*

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**RESUME OF WORK DONE BY LOK SABHA DURING THE TWELFTH  
SESSION OF SEVENTH LOK SABHA - JULY - AUGUST, 1983**

**1. DURATION OF SESSION**

<b>Date of commencement</b>	...	...	...	<b>25 July, 1983</b>
<b>Date of adjournment sine die</b>	...	...	...	<b>26 August, 1983</b>
<b>Date of prorogation</b>	...	...	...	<b>30 August, 1983</b>
<b>Number of days of sittings</b>	...	...	...	<b>23</b>
<b>Number of hours of sittings</b>	...	...	...	<b>196 hours and 5 minutes.</b>

## 2. ADJOURNMENT MOTION

### Admitted and discussed

S. No.	Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken H. M.
✓	Very serious deteriorating situation in Punjab arising out of extremists' activities and failure of the Government to settle the issues.	Shri B.D. Singh	26-7-1983	26-7-1983	Negatived	9 20

### 3. BILLS

#### (i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H. M.			
1.	The Arms (Amendment) Bill, 1981, as passed by Rajya Sabha.	—	10-9-81 (Earlier Session)	26-7-83 (Motion recommending to Rajya Sabha that Rajya Sabha do agree to leave being granted by Lok Sabha to withdraw the Bill)	—	—	—	Adopted
				@2-8-83 (Motion to withdraw the Bill)	0 09	—	—	Bill withdrawn by leave of the House,

@On 28-7-1983, Rajya Sabha concurred in the recommendation of Lok Sabha and agreed to leave being granted by Lok Sabha to withdraw the Bill, as passed by Rajya Sabha. The Bill was withdrawn on 2-8-1983.

1	2	3	4	5	6	7	8	9
					H. M.			
2.	The Emigration Bill, 1983	26-7-83	—	10-8-83 11-8-83 12-8-83 (Consideration and passing)	4 05	62	3	Passed, as amended
*3.	The National Oilseeds and Vegetable Oils Development Board Bill, 1983	3-5-83 (Earlier Session)	—	26-7-83 27-7-83 28-7-83 1-8-83 (Consideration and passing)	5 25	7	—	Passed
*4.	The Vegetable Oils Cess Bill, 1983	3-5-83 (Earlier Session)	—	27-7-83 28-7-83 1-8-83 (Consideration and passing)		4	—	Passed
5.	The Administrators-General (Amendment) Bill, 1983, as passed by Rajya Sabha.	—	1-8-83	19-8-83 (Consideration and passing)		0 04	—	Passed
6.	The Delegated Legislation Provisions (Amendment) Bill, 1983, as passed by Rajya Sabha.	—	1-8-83	19-8-83 (Consideration and passing)	0 33	—	—	Passed



7. The Electricity (Supply) Amendment Bill, 1983	9-5-83 (Earlier session)	—	1-8-83 2-8-83 3-8-83 4-8-83 5-8-83 (Consideration and passing)	8 01 6	—	Passed
**8. The Arms (Amendment) Bill, 1983	2-8-83	—	9-8-83 10-8-83 (Consideration and passing)	5 27 55 0 03	1	Passed as amended
9. The Hindu Widows' Remarriage (Repeal) Bill, 1983, as passed by Rajya Sabha.	—	3-8-83	25-8-83 26-8-83 (Consideration and passing)	1 32	—	Passed
*10. The Jute Manufactures Cess Bill, 1983	22-4-83 (Earlier Session)	—	5-8-83 8-8-83 9-8-83 (Consideration and passing)	4 03	—	Passed
*11. The Jute Manufactures Development Council Bill, 1983	22-4-83 (Earlier Session)	—	5-8-83 8-8-83 9-8-83 (Consideration and passing)	13	—	Passed

\* Discussed together.

\*\* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Arms (Amendment) Ordinance, 1983, (No. 4 of 1983).

1	2	3	4	5	6	7	8	9
					H. M.			
12.	The Societies Registra- tion (Delhi Amendment) Bill, 1983	8-83	—	16-8-83 (Consideration and passing)	1 04	—	—	Passed
13.	The Delhi Motor Vehicles Taxation (Amendment) Bill, 1982	26-7-82 (Earlier Session)	—	9-8-83 (Consideration and passing)	1 24	7	3	Passed, as amended
14.	The Appropriation (No. 4) Bill, 1983	16-8-83	—	16-8-83 (Consideration and passing)	0 27	—	—	Passed
15.	The Appropriation (Railways) No. 4 Bill, 1983	17 8-83	—	17-8-83 (Consideration and passing)	0 01	—	—	Passed
16.	The Visva-Bharati (Amendment) Bill, 1978, as introduced in Rajya Sabha.	—	—	18-8-83	—	—	—	Report of the Joint Committee laid on the Table
17.	The Dangerous Machines (Regulation) Bill, 1983 (Earlier Session)	10-5-83 (Earlier Session)	—	18-8-83 19-8-83 (Consideration and passing)	2 27	8	1	Passed, as amended
18.	The Copyright (Amend- ment) Bill, 1983, as passed by Rajya Sabha.	—	19-8-83	24-8-83 25-8-83 (Consideration and passing)	2 50	—	—	Passed

19.	The Marriage Laws (Amendment) Bill, 1981	27-2-81 (Earlier Session)	—	19-8-83 (Motion for further extension of time for presentation of the Report of the Joint Committee)	0	02	—	—	A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the first week of the Winter Session, 1983 adopted
20.	The Constitution (Forty-eighth Amendment) Bill, 1983	19-8-83	—	—	—	—	—	—	Pending
21.	The Oilfields (Regulation and Development) Amendment Bill, 1983	22-8-83	—	—	—	—	—	—	Pending
22.	The Mines (Amendment) Bill, 1983	10-5-83 (Earlier Session)	—	22-8-83 (Consideration and passing)	4	02	44	2	Passed, as amended
23.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1983	26-8-83	—	26-8-83 (Consideration and passing)	0	12	—	—	Passed
24.	The Delhi Municipal Corporation (Second Amendment) Bill, 1983	26-8-83	—	—	—	—	—	—	Pending

@ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Societies Registration (Delhi Amendment) Ordinance, 1983. (No. 3 of 1983).

1	2	3	4	5	6	7	8	9
					H. M.			
25.	The Punjab Municipal (New Delhi Amend- ment) Bill, 1983	26-8-83	--	--	--	--	--	Pending
26.	The Delhi Develop- ment (Amendment) Bill, 1983	26-8-83	--	--	--	--	--	Pending
27.	The Public Premises (Eviction of Unautho- rised Occupants) Amendment Bill, 1983	26-8-83	--	--	--	--	--	Pending

## S U M M A R Y

1. Bills pending at the end of the last session	...	23
2. Bills introduced	...	12
3. Bills opposed at introduction stage	...	2
4. Bills passed by Rajya Sabha and laid on the Table	...	4
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	...	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table	...	Nil
7. Bills passed	...	18
8. Bills negatived	...	Nil
9. Bills withdrawn	...	1
10. Bills part-discussed	...	Nil
11. Motions for adjournment of debate on Bills adopted	...	Nil
12. Bills referred to Select Committee	...	Nil
13. Bills referred to Joint Committee	...	Nil
14. Bills reported by Select Committee	...	Nil
15. Bills reported by Joint Committee	...	1@
16. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which Motion for concurrence was adopted by Lok Sabha	...	Nil
17. Bills pending at the end of the session <i>vide</i> Para No. 2360 of Lok Sabha Bulletin-Part II, dated 8.9.1983	...	20

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@ Report of the Joint Committee laid on the Table

## (ii) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H. M.			
1.	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of article 155</i> ) by Shri B. V. Desai.	29-7-1983		...	...	...	...	Pending
2.	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of Preamble etc.</i> ) by Shri Bhogendra Jha.	29-7-1983	...	...	...	...	...	Pending
3.	The Constitution (Amendment) Bill, 1983 ( <i>Insertion of new articles 125A and 221A</i> ) by Prof. Madhu Dandavate.	29-7-1983	...	...	...	...	...	Pending
4.	The Industrial Workers' Insurance Bill, 1983 by Shri E. Balanandan.	29-7-1983	...	...	...	...	...	Pending
5.	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of article 326</i> ) by Shri E. Balanandan.	29-7-1983	...	...	...	...	...	Pending

6. The Agricultural Workers' Family Pension and Other Amenities Bill, 1983 by Shri M. M. Lawrence.	29-7-1983	..	...	..	..	Pending
7. The Agricultural Workers' Compensation Bill, 1983 by Shri M. M. Lawrence.	29-7-1983	..	...	...	..	Pending
8. The Indian Social Disparities Abolition Bill, 1983 by Prof. Ajit Kumar Mehta,	29-7-1983	..	...	..	..	Pending
9. The Central Excises and Salt (Amendment) Bill, 1983 ( <i>Amendment of Long Title, etc.</i> ) by Shri Bhogendra Jha.	29-7-1983	..	...	...	..	Pending
10. The Publication of Political Party Accounts Bill, 1983 by Prof. Madhu Dandavate.	29-7-1983	..	...	...	..	Pending
11. The Supreme Court (Additional Discretionary Powers) Bill, 1983 by Prof. Madhu Dandavate.	29-7-1983	..	...	...	..	Pending
12. The Constitution (Amendment) Bill, 1983 ( <i>Amendment of article 356</i> ) by Shri H.N. Bahuguna.	29-7-1983	..	...	0-10	...	Pending

1	2	3	4	5	6	7	8	9
					H. M.			
					4-22			
					(excluding			
					01 minute			
					taken during			
					Eleventh			
					Session)			
13.	The Promotion of a Casteless and Religionless Society Bill, 1982 by Shrimati Vidya Chennupati,	9-7-1982 (Earlier Session)	...	6-5-1983 (Eleventh Session) 29-7-1983 12-8-1983		...	...	Bill withdrawn by leave of the House.
14.	The Prohibition on Children's Employment Bill, 1983 by Shri K. Lakkappa.	12-8-1983	...	...	...	...	...	Pending
15.	The Reservation of Posts for Women in Government Services Bill, 1983 by Shrimati Goeta Mukherjee.	12-8-1983	...	...	...	...	...	Pending
16.	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of Seventh Schedule</i> ) by Shri Chitta Basu.	12-8-1983	...	...	...	...	...	Pending
17.	The Constitution (Amendment) Bill, 1983 ( <i>Substitution of article 324, etc.</i> ) by Shri H. N. Bahuguna.	12-8-1983	...	...	...	...	...	Pending
18.	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of article 98, etc.</i> ) by Dr. A.U. Azmi.	12-8-1983	...	...	0-05	...	...	Pending
19.	The Ban on Exposure of woman's Body in Advertisements Bill, 1982 by Shri Mohanlal Patel.	22-10-1982 (Earlier Session)	...	12-8-1983 26-8-1983	2-32	1	...	Bill withdrawn by leave of the House.



20.	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of article 315, etc.</i> ) by Shri Harish Rawat.	26-8-1983	...	...	...	...	Pending
21.	The Import and Export Trade Bill, 1983 by Shri K. Ramamurthy.	26-8-1983	...	...	...	...	Pending
22.	The Constituent Assembly Bill, 1983 by Shri K. Ramamurthy.	26-8-1983	...	...	...	...	Pending
23.	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of article 74, etc.</i> ) by Shri K. Ramamurthy.	26-8-1983	...	...	...	...	Pending
24.	The Formation of a Central Agency for checking misuse of Religious Places Bill, 1983 by Shri B. V. Desai.	26-8-1983	...	...	...	...	Pending
25.	The Declaration of Assets by Civil Servants Bill, 1983 by Shri K. Ramamurthy.	26-8-1983	...	...	...	...	Pending
26.	The Contractors (Engagement of a qualified or Chartered Engineer) Bill, 1983 by Prof. Ajit Kumar Mehta.	26-8-1983	...	...	...	...	Pending
27.	The Magnetic Fusion Energy Engineering Bill, 1983 by Prof. Ajit Kumar Mehta.	26-8-1983	...	...	0-07	...	Pending
28.	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of article 31B</i> ) by Shri M. M. Lawrence.	6-5-1983 (Earlier Session)	...	26-8-1983	0-02	...	Discussion on the motion for consideration not concluded Pending.

## **SUMMARY**

1. Bills pending at the end of the last session	300
2. Bills introduced	25
3. Bills withdrawn	2
4. Bill negatived	Nil
5. Part-discussed	1
6. Bills pending at the end of the Session <i>vide</i> para No. 2361 of Bulletin-Part II dated 8 September, 1983	323

#### 4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of Member who called attention	Name of Minister Date of statement	Time Taken
1	2	3	4	5
				H. M.
1.	*Reported attacks on the Tamil speaking people in Sri Lanka and on the residences of the acting High Commissioner and other staff members of Indian High Commission and the reaction of the Government thereto.	*	*	— —
2.	Situation arising out of the reported refusal to Chief Minister of Andhra Pradesh to broadcast from All India Radio Station, Hyderabad, on 18 July, 1983 in connection with the strike by the non-gazetted Officers in Andhra Pradesh.	Shri Harikesh Bahadur	Shri H.K.L. Bhagat 28.7.1983	2 46
3.	Reported power crisis in several parts of the country particularly in Delhi and Kerala and the action taken by Government in the matter.	Shri A Neelalohithadasan Nadar	Shri Chandra Shekhar Singh 29.7.1983	2 21
4.	Reported printing and circulation of counterfeit hundred rupee currency notes and withdrawal of money from several branches of State Bank of India through counterfeit demand drafts and the action taken by Government in the matter.	Shri G. M. Banatwalla	Shri Janardhana Poojary 1.8.1983	1 08
5.	Situation arising out of reported shortage of coal in various parts of the country and action taken by Government to meet the situation.	Shri Satyendra Narain Sinha	Shri Shiv Shanker 2.8.1983	1 28

\*As decided in the House on 27.7.83, Calling Attention was converted into a discussion and was taken up on the same day at 15.03 hrs.

1	2	3	4	5
				H. M.
6.	Situation arising out of atrocities on Harijans and Tribals in various parts of the Country and recent reported incident of killing of nine tribals in Bihar.	Shri Chitta Basu	Shri N. R. Laskar	0 34
			3.8.1983	
7.	Reported recent unearthing at different places of a racket involving transference of black money amounting to several crores of rupees through Bank Demand Drafts and action taken by Government in the matter.	Shri K. Lak-kappa	Shri S. B. P. Pattabhi Rama Rao	1 04
			5.8.1983	
8.	Situation arising out of the reported difficulties in getting admissions to under-graduate courses in Delhi University especially by Scheduled Caste and Scheduled Tribe students coming from all over the country.	Shri G.M. Banatwalla	Smt. Shiela Kaul	1 03
			8.8.1983	
9.	Reported use of imported beef tallow in manufacture of Vanas-pati ghee and the action taken by Government in the matter.	Shri B.D. Singh	Shri M.S. Sanjeevi Rao	1 11
			9.8.1983	
10.	Situation arising out of the reported proposal of the U.S. Government to supply the sophisticated Harpoon missiles and Vulcan air defence system to Pakistan and the action taken by Government in regard thereto.	Dr. Krupa-sindhu Bhoi	Shri P.V. Narasimha Rao	0 49
			11.8.1983	
11.	*Situation arising out of reported investment in Indian industries and take over bids of Indian companies by certain			

\*As decided in the House on 12-8-83, Calling Attention was converted into a discussion under Rule 493 and was taken upon 24-8-83.

1	2	3	4	5
	non-resident Indians and action taken by Government in the matter.	*	*	H. M. —
12.	Situation arising out of heavy arrears of payment of sugarcane growers towards sugar mills and the action taken by Government in the matter.	Smt. Kishori Sinha	Shri M. S. Sanjeevi Rao 16.8.1983	1 26
13.	Reported dropsy epidemic in various parts of the country particularly in the villages in Palam area, Delhi, suspected to have been caused by adulterated mustard oil and the action taken by Government in the matter.	Shri Satyen-dra Narain Sinha	Shri B. Shan-karanand 17.8.1983	1 20
14.	Situation arising out of reported large scale infiltration by Pakistani nationals into the border district of Kutch in North Gujarat and in various parts of the country and the action taken by Government in the matter.	Shri Jaipal Singh Kashyap	Shri P. C. Sethi 18.8.1983	1 00
15.	Deteriorating law and order situation in Delhi with particular reference to communal tension and the action taken by Government in the matter.	Shri Satyendra Narain Sinha	Shri P. C. Sethi 22.8.1983	0 30
16.	Reported loss of crops due to supply of rotten seeds by the National Seeds Corporation to the farmers whereas high quality seeds were exported without taking into consideration the national needs, and the action taken by Government in the matter.	Shri Chandra Pal Shailani	Rao Biren-dra Singh 24.8.1983	1 21
17.	Reported allegations made by Mr. Seymour Hersh in his recent book "The Price of Power", against former Prime Minister of India, Shri Morarji Desai.	Shri Eduardo Faleiro	Shri P. V. Narasimha Rao 26.8.1983	2 13

## 5. DIVISIONS

Number of Divisions held	...	...	...	...	2
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\*As decided in the House on 12.8.83 Calling Attention was converted into a discussion under Rule 193 and was taken up on 24.8.1983.

## 6. FINANCIAL BUSINESS

Subject	Date of presentation	Date (s) of discussion	Time taken	
			H	M
		(i) Railway Budget		
Supplementary Demand for Grant in respect of the Budget (Railways) for 1983-84.	11-8-83	17-8-83	0	01
		Discussion and Voting on Supplementary Demands for Grants (Railways).	4	47
		(ii) General Budget		
Supplementary Demands for Grants in respect of the Budget (General) for 1983-84.	8-8-83	16-8-83	0	01
		Discussion and Voting on Supplementary Demands for Grants (General).	4	26

18

## 7. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1.	Shri Lala Ram Ken	26-4-1983 to 10-5-1983	24-8-1983
2.	Shri Ramakrishna More	10-4-1983 to 2-5-1983	
3.	Shri Chhote Lal Uike	25-3-1983 to 10-5-1983	

## 8. MOTIONS

## (i) Motions Under Rules 191 and 342

Sl. No.	Brief Subject	Motion under rule	Name of Member who moved	Date (s) of discussion	Time taken	Ministry/ Department concerned	Remarks
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H M

1. Situation arising out of the annual floods and drought in various parts of the country resulting in heavy loss of life, property and crops seriously affecting the economy of the country and the imperative need for the implementation of the short-term and long term measures to meet the situation.

Agriculture

5 41

11-8-83

Shri Rajnath Sonkar

Shastri

## (ii) Motion Under Rule 388 for Suspension of Rules

Sl. No.	Brief Subject	Member	Date on which motion moved	Time taken	Remarks
1.	Suspension of proviso to Rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing of the Vegetable Oils Cess Bill, 1983 inasmuch as it is dependent upon the National Oilseeds and Vegetable Oils Development Board Bill, 1983.	Rao Birendra Singh	27-7-83	H M 0 1	Adopted
2.	Suspension of proviso to Rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing of the Jute Manufactures Cess Bill, 1983 and the Jute Manufactures Development Council Bill, 1983.	Shri P.A. Sangma	5-8-83	0 1	Adopted



# 9. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency	Oath/affirmation	Language in which oath/affirmation made	Date of taking oath/affirmation
1	2	3	4	5	6
1.	Sh. Bharat Kumar Odedara	Porbandar—Gujarat	Affirmation	Hindi	25-7-83
2.	Prof. Saif-ud-Din-Soz	Baramulla—Jammu and Kashmir	Oath	Kashmiri	25-7-83
3.	Sh. Gotes Bhoopathy.	Peddapalli (SC)—Andhra Pradesh.	Oath	Telugu	25-7-83
4.	Sh. Abdul Rashid Kabuli	Srinagar—Jammu and Kashmir	Oath	Urdu	25-7-83

# 10. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of death	Date on which reference made	Time Taken	Remarks
1.	Sardar Hukam Singh, former Speaker of Lok Sabha.	27-5-83	25-7-83	H. 0 M. 29	As a mark of respect, House was adjourned at 11.55 hrs. without transacting any business.
2.	Sh. Karnesh Marak, Member, Fifth Lok Sabha.	8-5-83			
3.	Sh. Panna Lal Barupal, Member, First to Fifth Lok Sabha.	19-5-83			
4.	Sh. Satish Chandra Samanta, Member, Constituent Assembly, Provisional Parliament and First to Fifth Lok Sabha.	4-6-83	26-7-1983	0 08	

5. ✓ Sh. C. K. Chinnariya Gounder, Member, Fifth Lok Sabha.	7-6-83	
6. ✓ Sh. Ghanshyam Das Birla, Member, Central Legislative Assembly.	11-6-83	26-7-83
7. ✓ Sh. Triloksinh Lal Priyendra Shah, Member, Fourth Lok Sabha.	15-6-83	
8. ✓ Sh. Munishwar Datt Upadhyay, Member, Provisional Parliament, First and Second Lok Sabha.	26-6-83	
9. ✓ Sh. Lakshman Singh Charak, Member, First Lok Sabha.	15-7-83	
10. ✓ Sh. N. Sreekantiah Nair, Member, First Third, Fourth, Fifth and Sixth Lok Sabha.	20-7-83	

1	2	3	4	5	6
11.	Sh. Satya Narayan Sinha, Member, Constituent Assembly, Provisional Parliament, First to Fourth Lok Sabha.	26-7-83	27-7-83	0 12	
12.	Sh. Sunkam Achalu, Member, First Lok Sabha.	9-8-83	19-8-83	0 02	
13.	Sh. Sham Lal Saraf, Member, Third Lok Sabha.	26-7-83	25-8-83	0 02	
14.	Sh. Niranjan Jena, Member, First Lok Sabha.	18-7-83	26-8-83	0 02	

## 11. PAPERS LAID ON THE TABLE

(i) By Government . . . . .	583
(ii) By Private Members . . . . .	Nil

## 12. PETITIONS

Presented by Members . . . . .	2
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## 13. QUESTIONS

## (i) Starred

Number of Questions put down in  
Question Lists for Oral Answers \* 473

Number of Questions orally answered 122

## (ii) Unstarred

Number of Questions for which Written  
Answers were laid including those put  
down for Oral Answers but not reached  
for Oral Answers \*\* 5726

## (iii) Short Notice

Number of Questions put down in Short  
Notice Question Lists One

Number of Short Notice Questions orally  
answered One

\* Includes 13 Starred Questions postponed/transferred from one Ministry to another.

\*\* Includes 85 Unstarred Questions postponed/withdrawn/transferred from one Ministry to another.

## (iv) Half-an-hour discussion arising out of Answers to Questions

Sl. No.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry/ Deptt.	Time Taken Hrs. Mts.
1.	Dowry Deaths in Delhi	Shri R. L. P. Verma	3-8-83	Home Affairs	1 32
2.	Representation for inclusion of Communities in the List of Scheduled Castes and Scheduled Tribes	Shri Trilok Chand	5-8-83	Home Affairs	0 40
3.	Target of Irrigation Potential during Sixth Plan	Shri B. V. Desai	8-8-83	Irrigation	1 01
4.	Uniform Prices for Foodgrains	Shri H. N. Bahuguna	12-8-83	Food and Civil Supplies	0 56
5.	Bank Frauds	Shri B. V. Desai	17-8-83	Finance	0 44
6.	Nutrient value of Mother Dairy Milk	Shri A. Neelalohithadasan Nadar	22-8-83	Agriculture	0 51
7.	Ban on advertisement of Artificial Milk Food	Shri Harikesh Bahadur	24-8-83	Health and Family Welfare	0 30
8.	Sanctioning of Bagmati Master Plan	Shri Bhogendra Jha	26-8-83	Irrigation	0 36

## 14. RESIGNATION BY MEMBER

Name	State	Constituency	Date from which resignation took effect.	Date of issue of notification in gazette/publication in Bulletin,	Date of announcement in House.
Sh. Vasant Rao Patil	Maharashtra	Sangli	9-7-83	11-7-83	26-7-83

## 15. RESOLUTIONS.

## (i) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned H. M.	Remarks
*1.	Disapproval of the Arms (Amendment) Ordinance, No. 4 of 1983.	Article 123 of the Constitution.	Shri N.K. Shejwalkar	9-8-83 10-8-83	4 31	Home Affairs	Negated
**2.	Disapproval of the Societies Registration (Delhi Amendment) Ordinance, 1983 (Ordinance No. 3 of 1983)	Article 123 of the Constitution	Shri N.K. Shejwalkar	16-8-83	1 01	Law, Justice and Company Affairs	Negated

\* Discussed together with the motion for consideration of the Arms (Amendment) Bill, 1983.

\*\* Discussed together with the motion for consideration of the Societies Registration (Delhi Amendment) Bill, 1983.





## 16. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief Subject	Under rule	Name of Member who raised the discussion	Date of Discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
1.	Statement made by the Minister of External Affairs in the House on 27-7-1983 regarding reported attacks on the Tamil speaking people in Sri Lanka and on the residences of the acting High Commissioner and other staff members of Indian High Commission.	*	*	27.7.83	H. M. 4 19	External Affairs	
2.	Statement made by the Minister of External Affairs in the House on 2-8-1983 regarding his recent visit to Sri Lanka.	193	Shri Ram Jethmalani	4-8-83 5-8-83	5 59	External Affairs	
3.	Statement made by the Prime Minister in the House on 12-8-83 on the situation in Sri Lanka.	193	Prof. Madhu Dandavate	12-8-83	3 40	External Affairs	

\* As decided in the House on 27-7-83, Calling Attention was converted into a discussion.

1	2	3	4	5	6	7	8
					H. M.		
4.	Non-Implementation of the recommendations of the Mandal Commission (Backward Classes Commission) by Government.	193	Shri Ram Vilas Paswan	19-8-83	3	40	Home Affairs
5.	Situation arising out of reported investment in Indian industries and take over bids of Indian Companies by certain non-resident Indians and action taken by Government in the matter.	@193	@Shri Ram Vilas Paswan	24-8-83 <del>24-8-83</del>	4	05	Finance
6.	Statement made by the Minister of Finance in the House on 18-8-83 on price situation.	193	Smt. Pramila Dandavate	25-8-83	3	42	Finance

@As decided in the House on 12-8-83, Calling Attention was converted into a discussion.

## 17. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

## References/Announcement

Sl. No.	Subject	By whom	Date
1.	Bicentenary of Simon Bolivar	Speaker	26.7.1983
2.	Formation of a Committee of Members of Parliament to bring about reconciliation between Nirankaris and Akalis.	Speaker	26.8.1983

## 18. STATEMENTS

(i) *Suo moto* Statements made/laid by Ministers under Rule 372.

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
				H.M.
1.	Regarding India's extended arrangement with the International Monetary Fund-Programme for the third year.	Shri Pranab Kumar Mukherji	26-7-83	} 0 21
2.	Regarding terms of reference and composition of the Fourth Central Pay Commission.	Shri Pranab Kumar Mukherji	26-7-83	
3.	*Statement on Punjab.	Shri P. Venkata-subbahiah	26-7-83	
4.	Regarding minimum support price fixed by Government for raw cotton for 1983-84 season.	<del>Shri</del> Rao Birendra Singh	27-7-83	0 03
5.	@Regarding reported attacks on the Tamil speaking people in Sri Lanka and on the residences of the acting High Commissioner and other staff members of Indian High Commission.	Shri P. V. Narasimha Rao	27-7-83	0 07

\*Laid on the Table.

@As decided in the House earlier in the day, the C.A. on the subject was converted into a discussion. The Minister made a *suo moto* statement in regard thereto at 3.03 P.M. and thereafter the discussion commenced.

1	2	3	4	5
				H. M.
6.	Regarding visit of Minister of External Affairs to Sri Lanka.	Shrimati Indira Gandhi	28-7-83	0 02
7.	Government Business for the week commencing the 1st August, 1983.	Shri Buta Singh	29-7-83	0 20
8.	Regarding the extension of the time for completion of the inquiry and sub-mission of Report by the Kudal Commission of Inquiry on Gandhi Peace Foundation and other Organisations.	Shri Nihar Ranjan Laskar	1-8-83	0 02
9.	Regarding recent visit to Sri Lanka by Minister of External Affairs.	Shri P.V. Narasimha Rao	2-8-83	0 20
10.	Regarding the letters threatening the life of Shri Charan Singh, Member of Parliament and Leader of the Lok Dal in Lok Sabha.	Shri P.C. Sethi	3-8-83	0 07
11.	Government Business for the week commencing the 8th August, 1983.	Shri Buta Singh	5-8-83	0 21
12.	Government Business for the week commencing the 16th August, 1983.	Shri Buta Singh	12-8-83	0 14
13.	Regarding situation in Sri Lanka.	Shrimati Indira Gandhi	12-8-83	0 18
14.	Statement on Price Situation.	Shri Pranab Kumar Mukherji	18-8-83	0 06
15.	Regarding Government's decision on Puri Committee Report on Gold Auctions held in 1978.	Shri Pranab Kumar Mukherji	18-8-83	0 09

1	2	3	4	5
				H. M.
16.	Measures to further accelerate the rapid development of Electronics.	Shri M.S. Sanjeevi Rao	18-8-83	0 10
17.	Government business for the week commencing the 22nd August, 1983.	Shri Buta Singh	19-8-83	0 20
18.	*Statement on the flood situation in the country.	Shri Ram Niwas Mirdha	22-8-83	0 02
19.	Statement on Punjab.	Shri P.C. Sethi	25-8-83	0 03

\*Also laid on the Table

(II) Matters Under Rule 377

Sl. No.	Subject	Name of the Member who raised the matter	Minister who made the statement in response thereto.	Date	Time taken
1	2	3	4	5	6
					H. M.
1.	Improvement of roads, water supply and removal of insanitary conditions in Danapur Cantonment, Patna.	Shri Ramavtar Shastri	}		
2.	Need for development of sport facilities in rural areas.	Shri Bheekha-bhai			
3.	Early construction of Sutlej-Yamuna link canal in Punjab.	Shri Mani Ram Bagri			
4.	Need to set up a suitable evaluating machinery to study the impact of welfare programmes on weaker sections particularly on Scheduled Castes/Tribes.	Shri Arjun Sethi		26-7-83	0 15

1	2	3	4	5	6
					H. M.
5.	Need for providing security to journalists in the country.	Shri Harikesh Bahadur			
✓ 6.	Need for austerity in Government expenditure.	Shri Kamal Nath			
7.	Early reopening of S.T.C. Purchase Offices in Andhra Pradesh to purchase the virginia tobacco to protect the interests of the growers.	Prof. N. G. Ranga			
8.	Regularisation and confirmation of employees engaged in Census work in Bihar.	Prof. Ajit Kumar Mehta			
9.	Need for clearance of the Third and Fourth Units of the Raichur Thermal Power Project by Central Govt. to overcome power shortage in Karnataka.	Shri B. V. Desai			
10.	Early clearance by the Central Government of the Silent Valley Hydro-Electric Project to overcome the power shortage in Kerala.	Shri V. S. Vijayaraghavan			
11.	Need for taking over the Laksar and Iqbal Pur Sugar Mills by Govt. for their proper functioning.	Shri Jagpal Singh			
12.	Need to introduce a direct train between Koraput and Bhubaneswar.	Shri Chintamani Panigrahi			
13.	Financial assistance to Orissa for implementation of the scheme to tackle the problem of shifting cultivation in Orissa.	Shri Harihar Soren	27-7-83	0	15
14.	Need for normalcy in Haryana Unit of National Fertilizers of India.	Shri Krishna Chandra Halder			

1	2	3	4	5	6.
					H. M.
15.	Need for congratulating the Indian Cricket Team for winning the World Cricket Cup.	Shri N. K. Shejwalkar			
16.	Restoration of the Madras-Bombay Janata Express.	Dr. A. Kalanidhi			
17.	Need for nationalisation of Swadeshi Cotton Mills.	Shri George Fernandes			
18.	Need to broadcast Sansad Samiksha in Hindi and English on T. V. through National Programme.	Shri Ram Vilas Paswan			
19.	Effective measure to control the pest known as 'Jav' affecting rabi paddy crops in Orissa.	Shri Braja-mohan Mohanty			
20.	Intervention by the Central Government to improve the working of Sunderlal Hospital, Banaras.	Shri Zainul Basher			
21.	Non-payment of compensation for agricultural land and other properties acquired for establishing certain projects.	Shri Ram Pyare Panika			
22.	Funds for Sagarmal Gopa Branch Canal from Rajasthan Canal for irrigation in Barmer area.	Shri Virdhi Chander Jain	28-7-83	0	15
23.	Need for increasing the tele-communication facilities in Madhya Pradesh.	Shri Satya-narayan Jatiya			
24.	Intervention by the Government in the decision taken by All India, Brick Kiln Owners' Association to stop manufacturing of Bricks.	Shri Harish Kumar Gangwar			

1	2	3	4	5	6
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H. M.

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| 25. | Financial assistance to Tamil Nadu for implementing the drinking water schemes.   | Shri K. T. Kosalram         |
| 26. | Irregularities in the admission of students in educational institutions.  | Shri Rajnath Sonkar Shastri |
| 27. | Enhanced rates of electricity, irrigation charges etc. by certain States and need for intervention by Central Government. | Shri Rajesh Pilot           |
| 28. | Early completion of irrigation projects in Vidisha (Madhya Pradesh)   | Shri Pratap Bhanu Sharma    |
| 29. | Financial assistance to desert region equal to that of other areas.   | Shri Virdhi Chander Jain    |
| 30. | Need for establishment of ancillary industries along with Railway Carriage Repair Workshop at Tirupathi (Andhra Pradesh). | Shri Pasala Penchalaiah     |
| 31. | Need for punctuality and Security in trains.  | Shri Arjun Sethi            |
| 32. | Food shortage in Kerala and need for allotment of more rice.  | Shri K. Kunhambu            |
| 33. | Fund for Kumaon, Garhwal and Rohilkhand Universities for their permanent recognition by University Grants Commission.     | Shri Harish Kumar Gangwar   |
| 34. | Delay in passing the Land Acquisition (Amendment) Bill.   | Shri Digamber Singh         |

1-8-83 0 19



1	2	3	4	5	6
					H. M.
35.	Admission of Scheduled Caste and Scheduled Tribe students in Delhi University.	Shri Ram Vilas Paswan			
36.	Law and Order situation in Delhi.	Shri Atal Bihari Vajpayee			
✓ 37.	Need to give appropriate status to the youth of the country and give them certain quota in the legislatures.	Shri Kamal Nath			
38.	Shortage of cement in Kerala.	Shri V. S. Vijayaraghavan			
39.	Measure to check infiltration of Chakmas and Nepalese in Mizoram and Arunachal Pradesh.	Shri Harihar Soren			
40.	Need for running Neelachal Express daily between New Delhi and Puri.	Smt. Jayanti Patnaik	2-8-83	0-23 ✓	
41.	Financial assistance to Madhya Pradesh for development of primary education.	Dr. Vasant Kumar Pandit			
42.	Need for improving the lot of ex-servicemen.	Shri Hari-kesh Bahadur			
43.	Disparity in pension rates of army personnel who retired before and after 1.4.79.	Shri Mani Ram Bagri			
44.	Payment of enhanced House Rent Allowance to southern region employees of Indian Oil Corporation.	Shri Sudhir Kumar Giri			
45.	Development of Export oriented Carpet Industry in Bhadoi town (Varanasi)	Shri Uma Kant Mishra	3-8-83	0 14	

1	2	3	4	5	6
					H. M.
46.	Setting up of a nuclear power plant in Kerala.	Prof. P. J. Kurien			
47.	Allotment of adequate funds for early completion of Karur-Dindukal-Tuticorin Broad-Gauge Railway line.	Shri N. Dennis			
48.	Need for construction of an overbridge at Dabra Railway Station on Agra-Jhansi Railway line.	Shri Madhavrao Scindia			
49.	Supply of L.P.G. cylinders to Gujarat.	Shri Motibhai R. Chaudhari	3-8-83	0	14
50.	Need for publishing Electoral Rolls of J & K in Persian as well as Dava-nagri script.	Dr. Karan Singh			
51.	Closure of small-scale industries due to shortage of power and increase in rates of electricity.	Shri Ram-avtar Shastri			
52.	Need for a probe into the contracts awarded for canteens and catering services at Railway Stations.	Shri Rajnath Sonkar Shastri			
53.	Need for Central legislation to govern the employment conditions of agricultural workers.	Shri Nirmal Sinha			
54.	Installation of cyclone warning system on coastal line in Andhra Pradesh.	Shri P. Penchalaiah			
55.	Need for solving the problems faced by Indian doctors in Britain.	Dr. Krupa-sindhu Bhat			
56.	Need to improve the working of the Regional Passport Office, Ahmedabad.	Shri Ahmed-Mohammed Patel			

1	2	3	4	5	6
					H. M.
57.	Admission of students in Delhi University.	Dr. Subramaniam Swamy.			
58.	Direction from the Central Government to the States and Union Territories for providing security to the the journalists.	Shri Mool Chand Daga	4-8-83	0	14
59.	Help to the drought affected people of Andhra Pradesh.	Shri P. Rajgopal Naidu			
60.	Advisory Body in districts to advise banks to grant loans under various Government schemes.	Shri Zainul Basher			
61.	Running of Sarnath Express train daily between Varanasi and Durg.	Shri B. D. Singh			
62.	Shifting of D.V.C. Headquarters to Bihar.	Shri R.L.P. Verma			
63.	Need for financial assistance by Central Government to the State Government to meet the expenditure of payment of compensation to those whose lands have been acquired for setting up Naval Academy Exhimala in Kerala.	Shri K. Kunhambu			
64.	Move by United States to supply Harpoon missiles to Pakistan.	Shri Madhavrao Scindia	8-8-83	0	15
65.	Establishment of nickel extraction plant in Sukinda area in Cuttack (Orissa).	Shri Arjun Sethi			
66.	Need for removal of Hotels and Commercial complex from Sarnath (Varansi) an internationally	Shri Chandra Pal Shailani			

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H. M.

	well known Buddhist sacred place.				
67.	Delay in taking decision in location of High Court Bench in Western Uttar Pradesh.	Shri Rasheed Masood			
68.	Aid from Centre for the Moghal Road which could be an alternative National Highway for connecting Kashmir Valley with Jammu.	Shri Abdul Rashid Kabuli			
69.	Need for proper rehabilitation of refugee families of Bettiah Camp.	Shri Ajit Bag	8-8-83	0	15
70.	Payment of arrears to sugarcane growers and salaries to the workers by the Sugar Mills of the country and particularly by Siswa Bazar Sugar Mills, Uttar Pradesh.	Shri Ashfaq Hussain			
71.	Need for nationalisation of M/s. Brentford Electric (India) Ltd., Calcutta.	Shri Somnath Chatterjee			
72.	Non-supply of Turbo-alternator and other machines by BHEL to Naval Singh Cooperative Sugar Mills Ltd., Burhanpur,	Shri Shivkumar Singh			
73.	Need for solving the problems of South Eastern Rajasthan viz. destruction of crops by sheep, smuggling of opium by sheep owners.	Prof. Nirmala Kumari Shaktawat	9-8-83	0	14
74.	Need for setting up a high-power radio station in border areas of Barmer and Jaisalmer.	Shri Virdhi Chander Jain			

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H. M.

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| 75. | Need for declaring Sree Narayana Guru Deva Jayanti and Samadhi days as public holidays in Kerala.       | Prof. P. J. Kurien        |
| 76. | Need to enforce Multi Unit Co-operative Society Act in the country.                                     | Shri Chhotey Singh Yadav  |
| 77. | Need for adequate supply of LPG to Madhya Pradesh.  | Shri Satyanarayan Jatiya  |
| 78. | Need for preserving the culture of santhals.  | Shri Shibhu Soren         |
| 79. | Need for speedy clearance to Kuriarkutty - Karapara Hydro-electric project.                             | Shri V.S. Vijayaramghavan |
| 80. | Need for a high power transmission station at Bharuch or Surat for T.V.                                 | Shri Ahmed Mohammed Patel |
| 81. | Need for Petro - chemical complex at Barauni (Bihar).   | Smt. Krishna Sahi         |
| 82. | Selection board for Goa for 'A' and 'B' posts on the lines of Union Territory of Arunachal and Mizoram. | Shri Eduardo Falcão       |
| 83. | Need to give some interim relief to extra departmental employees of P and T.                            | Shri Sushil Bhattacharya  |
| 84. | Need to provide protection to citizens and unlawful activities of extremists.                           | Shri Mani Ram Bagri       |
| 85. | Amelioration of the condition of cine workers.  | Shri Harikesh Bahadur     |
| 86. | Need to solve problems of contract labour of Food Corporation of India.                                 | Prof. Ajit Kumar Mehta    |

10-8-83 0 12

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| 87. | Need for stopping illegal felling of trees in Bihar to save Adivasis from exploitation.  | Shrimati Madhuri Singh   |         |   |    |
| 88. | Need to solve unemployment problem of youths.  | Shri Krishna Kumar Goyal |         |   |    |
| 89. | Denial of property rights in land to the original inhabitants in Mirzapur distt. (U.P.) due to the amendment in the Indian Forest Act.             | Shri Ram Pyare Panika    |         |   |    |
| 90. | Probe through CBI to investigate the possibility of links between the apprehended smugglers and workers of Ghazipur Opium Factory.                 | Shri Zainul Bashar       | 11-8-83 | 0 | 12 |
| 91. | Retrenchment of workers due to refusal by Minerals and Metals Trading Corporation to purchase ore from iron ore mines of Badajamda Sector (Orissa) | Smt. Jayanti Patnaik     |         |   |    |
| 92. | Acquisition of agricultural land of tribal villages in Nemkom Police Station (Ranchi, Bihar) for establishment of a permanent firing range.        | Shri N.E. Horo           |         |   |    |
| 93. | Need to give status of the Scheduled Castes to Vimukhat Jatis.   | Shri Ram Vilas Paswan    |         |   |    |
| 94. | Need to ban import of formic acid.   | Shri M. M. Lawrence      |         |   |    |
| 95. | Deplorable condition of communication system in Mirzapur.  | Shri Ram Pyare Panika    |         |   |    |

1	2	3	4	5	6
					H. M.
96.	Need to restore the desert development scheme in the Kargil district of Ladakh region.	Shri P. Namgyal			
97.	Need for stoppage of proposed Sanchi Express at Vidisha and also reservation quota for Vidisha.	Shri Pratap Bhanu Sharma	16-8-83	0	13
98.	Need to declare the support price of wheat at Rs. 200/- per quintal before sowing season.	Shri Digamber Singh			
99.	Transport arrangements in hilly regions.	Shri Harish Rawat			
100.	Need for establishing a powerful T. V. Station in Jabalpur (Madhya Pradesh).	Shri Baburao Paranjpe			
101.	Problems in the PVC Processing Industry.	Shri R.P. Gaekwad			
102.	Invitation to experts belonging to racist regime of South Africa for the Twelfth Congress of the World Energy Conference to be held in Delhi.	Shri Madhavrao Scindia			
103.	Need for establishing a big industry in Jaunpur for solving unemployment.	Dr. A.U. Azmi			
104.	Steps taken to Popularise Gunny Bags Coding system.	Shri Virdhi Chander Jain	17-8-83	0	14
105.	Deterioration in the <sup>upkeep</sup> <del>update</del> of first class Railway Coaches.	Shri Jalil Abbasi			
106.	Need for measures to promote tourism to Jammu and Kashmir.	Prof. Saif-Ud-Din Soz			

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H. M.

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| 107.   | Need for giving full status to University of Jamia Millia Islamia, Delhi.                              | Shri Ashfaq Husain        |
| 108.   | Removal of discrimination caused by Pension Liberalisation Rules, 1979.                                | Shri Ajit Kumar Saha      |
| ✓ 109. | Need for fixation of upper age limit for legislators.  | Shri Kamal Nath           |
| 110.   | Decline in the procurement of iron-ore from non-captive mines of Orissa in steel plants and MMTC.      | Shri Arjun Sethi          |
| 111.   | Need for proper compensation for the land acquired and for passing land Acquisition Act.               | Shri Uttam Rathod         |
| ✓ 112. | Legislation to regulate Video shows.   | Shri Chander Pal Shailani |
| 113.   | Need for setting up industries in Gorakhpur (Uttar Pradesh) to remove poverty.                         | Shri Mahavir Prasad       |
| 114.   | Need to give more time on T.V. and AIR to Telugu programmes.   | Shri Pasala Penchalaiah   |
| 115.   | Deterioration in the working of telephones in Patna, Bihar.  | Shri Ramavartar Shastri   |
| 116.   | Admission of SC/ST students in Jawahar Lal Nehru University and a visitorial enquiry into its working. | Prof. Ajit Kumar Mehta    |
| 117.   | Need for re-classification of Gorakhpur from 'C' Class city to 'B2' Class city.                        | Shri Harikesh Bahadur     |

18-8-83 0 21



1	2	3	4	5	6
					H. M.
118.	Need for a statement on import of beef tallow and its distribution for utilisation by industry.	Dr. Vasant Kumar Pandit	18-8-83	0	21
119.	Measures to check the tilting of Bodh Gaya dome.	Shri Krishna Chandra Halder			
120.	Need for allowing Mofussil Banks in addition to banks in Delhi to give foreign exchange to persons going abroad.	Shri Rasheed Masood	22-8-83	0	15
121.	Need to declare Barmer District as 'No Industry District' so as to help in overcoming the backwardness of the district.	Shri Virdhi Chander Jain			
122.	Need for developing Srinagar Airport as International Airport to give momentum to tourist Trade.	Shri Abdul Rasheed Kabuli			
123.	Development of Ollichiki language and script.	Shri Manmohan Tudu			
124.	Need for providing the same facilities to the 'war exercise widows' as are given to war widows.	Prof. Nirmala Kumari Shaktawat			
125.	Shortage of cement in Nagaland.	Shri Chingwang Konyak			
126.	Need to provide immediate relief to handloom weavers.	Shri Harikesh Bahadur			
127.	Need to withdraw the order regarding curtailment in production of Vanaspati.	Smt. Pramila Dandavate			

H. M

1	2	3	4	5	6
128.	Need for reverting to the arrangement for the supply of L.P.G. to Patna from Barauni Oil Refinery.	Shri Ramavartar Shastri			
129.	Failure of tele-communication system in Junagarh district, Gujarat.	Shri Mohanlal Patel			
130.	Need for timely implementation of rural electrification schemes sanctioned for Mirzapur District.	Shri Ram Pyare Panika			
131.	Need to declare Trivandrum Airport as an International Airport.	Shri K. Kunhambu			
132.	Opening of Post Offices on Sundays and postal holidays.	Shri Chintamani Jena			
133.	Need to promote the carpet industry for export market.	Shri B.D. Singh	24-8-83	0	21
134.	Financial assistance for the completion of football stadium in Calcutta.	Shri Krishna Chandra Halder			
135.	Need for re-opening of the Thakur Paper Mills Samastipur, Bihar and taking over of its management by the Government.	Prof. Ajit Kumar Mehta			
136.	Need for the appointment of a Committee to study the causes of drought and floods each year in Eastern Uttar Pradesh and need for immediate financial assistance for the affected people this year.	Shri Chandrajit Yadav			

1	2	3	4	5	6
					H. M.
137.	Need to widen the National Highways No. 45 extending from Madras to Trichy to avoid accidents.	Dr., V. Kulan- daivelu			
138.	Need for sending a Central team to Bihar to make an on the spot study of drou- ght situation and suggest remedial measures.	Shri Atal Behari Vajpayee			
139.	Taking over of manage- ment of Looksen Tea Unit of Jalpaiguri and Pashok Tea Unit of Darjeeling.	Shri Harish Kumar Gangwar			
140.	Statements made by a Judge of Calcutta High Court against the Govt. of West Bengal.	Shri Somnath Chatterjee			
141.	Violation of Section 6 of the Land Acquisition Act.	Shri Digamber Singh			
142.	Need to provide adequate protective equipments and clothes etc. to workers engaged in spraying of pesticides.	Shri A.C. Das			
143.	Need for speedy rehabilita- tion of Sri Lanka Tamils.	Shri K. Mayathever	25-8-83	0	22
144.	Reasons for fall in the production at Rourkela Steel Plant.	Shri Chinta- mani Panigrahi			
145.	Suggestions for effective implementation of self- employment scheme for the educated unemployed youth.	Shri Pratap Bhanu Sharma			
146.	Irregular supply of electri- city to electric Crematorium in Delhi.	Shri R.P. Yadav			
147.	Revival of exploratory Fishery Project base at Paradeep.	Shri Arjun Sethi			

1	2	3	4	5	6
					H. M.
148.	Non-implementation of decision in regard to giving the Railway land for the construction of a college in the Railway Area of Munihari (Bihar)	Smt. Kishori Sinha			
149.	Need for setting up of a factory for producing scent, essence etc. at Hasayan for augmenting foreign exchange earnings and helping rose growing farmers.	Shri Chandra Pal Shallani			
150.	Flood relief assistance to Andhra Pradesh.	Shri G. Narsimha Reddy			
151.	Need for immediate flood relief operation in Karimnagar District in Andhra Pradesh.	Shri M. Satyanarayan Rao			
152.	Need for ensuing full implementation of Agrarian Reforms Laws.	Shri Bhogendra Jha			
153.	Inordinate delay in the providing a coal berth at Paradeep Port.	Shri Rasa Behari Behra			
154.	Functioning of Telephones in Jammu & Kashmir.	Prof. Saif-Ud-Din Soz			
155.	Need for uniformity in educational system in the country.	Shri R.P. Gackwad			
156.	Need for providing adequate facilities at Paradeep Port.	Smt. Jayanti Patnaik			
157.	Crisis in Art Silk Mills.	Shri Harihar Soren	26-8-83	0	31
158.	Need for setting up molasses based industries in Khalilabad (U.P.)	Shri K.C. Pandey			

1	2	3	4	5	6
					H. M.
159.	Need for conducting a high level enquiry into the supply of bad quality jute seeds and unsatisfactory arrangements for supply of certified jute and other seeds in time to the farmers of Bihar.	Shri D.L. Baitha			
160.	Need to set up a T. V. Centre at Almora or Pithoragarh on a priority basis.	Shri Harish Rawat			
161.	Need for renovating the Maha Bodhi Temple.	Smt. Madhuri Singh			
162.	Establishing a Bench of Madhya Pradesh high Court at Bhopal.	Dr. Shankar Dayal Sharma			
163.	Need for providing a stoppage of Vikramshila and Sonbhadra Express trains at Mirzapur.	Shri Uma-kant Mishra	26-8-83	0	31
164.	Reconsideration of the decision to shift the Engine Unit of proposed Ordinance Factory from Medak to Avadi.	Shri P. Penchalaiah			
165.	Reconstruction of the bridges on National Highways Number 24 and its repair/widening.	Shri Chanderpai Singh			
166.	Spread of 'Hendigodu' and 'Manganakayile' in Malnad district of Karnataka and Eastern Parts of Kerala.	Shri M. Ramanna Rai			
167.	Need to restart admission of students in Jawaharlal Nehru University.	Shri Saifuddin Choudhary			

1	2	3	4	5	6
					H. M.
168.	Need to instal television transmitting station at Ujjain and high powered transmitting stations at all the divisional headquarters of Madhya Pradesh.	Shri Satya Narayan Jatiya			
169.	Irregularities in Door-darshan Kendra, Bombay.	Shri Ratan- Sinh Rajda			

(iii) Statements Under Direction 16 Correcting Information Regarding Starred Questions

Sl. No.	Brief Subject	Name of Minister	Date	Time taken
				H. M.
1.	Correcting the answer given on the 4 May, 1983 to a Supplementary by Shri Atal Bihari Vajpayee on Starred Question No. 874 about Supreme Court's direction regarding Life Convicts Release on Good Conduct.	Shri P. C. Sethi	27-7-1983	0 01
2.	Correcting the answer laid on the Table on 26 July, 1983 to Starred Question No. 15 by Sarvashri Ramji Bhai Mavani and Uttam Rathod (originally listed for 25 July, 1983) regarding loss due to cyclone and rain in Saurashtra.	Shri Yogendra Makwana	1-8-1983	0 01
3.	Correcting the answer given on 27 April, 1983 to Starred Question No. 768 by Shri M. V. Chandrashekha Murthy regarding licences for manufacturing mini-micro computers.	Shri M.S. Ganjoo Rao	16-8-1983	0 01

**19. STATEMENT SHOWING TIME TAKEN ON VARIOUS  
KINDS OF BUSINESS**

Business	Time taken	Percentage to the total time taken
	H M	
ADJOURNMENT MOTIONS	9 20	5.3
BILLS		
(a) Government Bills	*42 36	24.3
(b) Private Members' Bills	7 18	4.2
BUDGETS		
(a) Railway Budget	4 48	2.7
(b) General Budget	4 27	2.5
CALLING ATTENTION NOTICES (Rule 197)	20 14	11.5
DISCUSSIONS		
(a) Short Duration Discussions (Rule 193)	25 25	14.5
(b) Half-an-Hour Discussions (Rule 55)	6 50	3.9
MATTERS UNDER RULE 377	4 55	2.8
MOTIONS		
(a) Motion under Rule 191	5 41	3.3
(b) Motions under rule 388	0 02	—
QUESTIONS	21 13	12.1
RESOLUTIONS		
(a) Statutory Resolutions	*	
(b) Private Members' Resolutions	5 03	2.9
STATEMENTS (Rule 372)	3 05	1.8
OTHER MATTERS such as Oaths or Affirmations, Papers laid on Table, Questions of Privileges, Obituary References, Points of Orders, Personal Explanation etc.	14 20	8.2
Total	175 17	100.0

\*Joint discussion took place on Statutory Resolutions [*vide* Statement No. 15 Sl Nos. 1 and 2] and motions for consideration of the connected Government Bills [*vide* Statement No. 3 Sl. Nos. 8 and 12]. Time taken on the Joint discussion has been shown under Government Bills.